

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

5. I.A. 2492/2024

In

C.P. (IB)/2915(MB)2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **17.05.2024**

NAME OF THE PARTIES: Finquest Financial Solutions Private Limited

VS

Ballarpur Industries Limited.

**Appearance**

For Applicant : Adv. Saurabhsai Ganesan i/b. Vaish Associates

For Respondent : Adv. Vinamra Kopariha

SECTION 7 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Ld. Counsel appearing for respondent accepts notice and seeks time to file reply. Let the same be done within two weeks after serving copy to the other side. List this matter on **15.07.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
---Rajeev---

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)